

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A " JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No.1133 to 1137/JP/2019  
निर्धारण वर्ष / Assessment Years : 2012-13, 2014-15 to 2016-17

Oriental Bank of Commerce, Umrao Complex, M.I. Road, Jaipur.	बनाम Vs.	The DCIT, TDS, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: JPRO 01654 C		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

आयकर अपील सं./ITA. No.1144 to 1148/JP/2019  
निर्धारण वर्ष / Assessment Years : 2012-13, 2013-14, 2015-16 & 2016-17

Oriental Bank of Commerce, Umrao Complex, M.I. Road, Jaipur.	बनाम Vs.	The JCIT, TDS, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: JPRO 01654 C		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Shrawan Kumar Gupta (Adv.)  
राजस्व की ओर से / Revenue by : Smt. Monisha Choudhary (ACIT)

सुनवाई की तारीख / Date of Hearing : 08/02/2021  
उदघोषणा की तारीख / Date of Pronouncement : 08/02/2021

आदेश / ORDER

PER BENCH.

These are ten appeals filed by the assessee against the orders of  
ld. CIT(A)-III, Jaipur all dated 10.07.2019, 11.07.2019, 17.07.2019 for  
Assessment Years 2012-13 to 2016-17 respectively.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 as been issued by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 08/02/2021.

Sd/-

( संदीप गोसाई )

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 08/02/2021.

\*Santosh

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Oriental Bank of Commerce, Jaipur.
2. प्रत्यर्थी / The Respondent- DCIT, TDS, Jaipur.  
JCIT, TDS, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 1133 to 1137/JP/2019 & ITA No. 1144 to 1148/JP/2019 }

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar